

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.616

IB-654/ND/2021

Company Appeal/35/2023, IA/6448/2023, IA/6452/2023, IA/6453/2023,
IA/6454/2023, IA/722/2024, IA/5824/2023 & IA/6460/2023

IN THE MATTER OF:

M/s. Sital Leasing and Finance Ltd.

...PETITIONER

Vs

M/s. Reliable Finance Corpn Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 30.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

Re-notified to **14.05.2024**.

Sd/-
(Court Officer)